

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 747/18/24]

III. A copy each (in English and Hindi) of the following papers, under Section 30 of the Biological Diversity Act, 2002: -

- (a) Annual Report and Accounts of the National Biodiversity Authority (NBA), Chennai, Tamil Nadu, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Authority.

[Placed in Library. See No. L.T. 1611/18/24]

MESSAGES FROM LOK SABHA

SECRETARY-GENERAL: Sir, I rise to report that Lok Sabha at its sitting held on the 27th November, 2024, adopted the following two motions:-

- (i) That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate one Member from Rajya Sabha to associate with the Committee on Welfare of Scheduled Castes and Scheduled Tribes for the un-expired portion of the term of the Committee *vice* Shri Krishan Lal Panwar resigned from Rajya Sabha *w.e.f.* 14th October, 2024 and do communicate to this House the name of the member so nominated by Rajya Sabha; and
- (ii) That this House do recommend to Rajya Sabha that Rajya Sabha do agree to elect one Member from amongst the Members of Rajya Sabha to associate with the Committee on Welfare of Other Backward Classes of the House for the un-expired portion of the term of the Committee *vice* Shri Beedha Masthan Rao Yadav resigned from Rajya Sabha *w.e.f.* 29.08.2024 and do communicate to this House the name of the Member so elected to the Committee.”
